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O.A. No. 834 of 2010

Bijay Ku. Das.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 15.09.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. A. Routray, Ld. Counsel for the applicant and Mr. G. Singh, Ld. Additional Standing Counsel appearing for the Respondents.

Mr. Routray, Ld. Counsel for the applicant submits that he wants to withdraw this O.A. to file a better O.A.

Having heard Ld. Counsel for the applicant, the O.A. stands dismissed as withdrawn with liberty to the applicant to file a better O.A., if so advised.


MEMBER (Judl.)


MEMBER (Admn.)

RK